

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TP(HC)/194/CAA/2017
PETITION NUMBER :
NAME OF THE TRANSFEROR1 : GEOGIT FINANCIAL MANAGEMENT SRV PVT LTD
NAME OF THE TRANSFEROR2 : GEOGIT FINANCIAL DISTRIBUTION SRV PVT LTD
NAME OF THE TRANSFEREE : GEOGIT INVESTMENT SERVICES LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- ① Adv. Sukumar Nairan Oommen
② Adv. Sherry Samuel Oommen
③ Adv. Rahul Ipe Prasad

ORDER

Counsel for petitioner present and made his submissions, in part, in relation to the notice sent to the Official Liquidator. He also filed his synopsis. Considering the submissions, I feel there is a necessity to hear the submissions of the Official Liquidator, Kerala, in relation to this matter. The Registry is directed to send a letter to the Office of the Official Liquidator, Kerala, asking them to depute a person to make submissions on his behalf. Counsel for petitioner is also directed to send a copy of this order alongwith the synopsis to the Official Liquidator. Time extended at request. Put up on 08.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)